

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.11.2021 (THURSDAY)**

**COURT –IV (VIRTUAL MODE)**

**After rising of Chennai Bench**

**In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)**

### **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 1407 of 2019 <b>(PH)</b>	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
2.	Comp. App (AT) (Ins) No. 1528 of 2019 <b>(PH)</b>	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.  <b>With</b>	Misha	Rony John-R1
3.	Comp. App. (AT) (Ins) No. 591 of 2020 <b>(PH)</b>	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia  <b>With</b>	Prateek Kumar	Ritu Bhalla
4.	Comp. App. (AT) (Ins) No. 593 of 2020 <b>(PH)</b>	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.  <b>With</b>	Arijit Mazumda	Sudhir Sharma
5.	Comp. App. (AT) (Ins) No. 02 of 2021 <b>(PH)</b>	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3

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By order of Hon’ble Chairperson

-sd/-  
Registrar